

SPECIAL BENCH

O-250

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/381(KB)2022
IA(COMPANIES.ACT)/96(KB)2024,
IA(COMPANIES.ACT)/207(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	SANTANU BHADURI VS NIJJI HEALTHCARE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Mr.Soumyajit Dutta, Adv.] For the petitioner

Mr. Rajat Sharma, Adv.] For the Respondent

O R D E R

1. Ld.Counsel on both sides present.
2. Ld. Counsel for the Respondent seeks time to file Reply affidavit.
3. At request, two weeks' time is granted for the same.
4. List this matter on **05/09/2024**.

**D. ARVIND
Member (Technical)**

**BIDISHA BANERJEE
Member (Judicial)**

PJ